

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 415
Appeal No 25/252/ND/2021

IN THE MATTER OF:

TeeGee Management Services Pvt Ltd	...	Applicant
Versus		
ROC	...	Respondent

Under Section 252.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sujit Gupta
For the Respondent :
For the RoC : Adv. Jyoti Khurana
For the IT Department : Mr. Gaurav Gupta, SSC, Mr. Shivendra Singh, JSC,
Mr. Yojit Pareek, JSC, Ms. Namit Gupta, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **02.07.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)